LOK SABHA UNSTARRED QUESTION NO. 228 TO BE ANSWERED ON 25TH APRIL, 2016

SETTING UP OF PETROL PUMPS

228. SHRIMATI RAMA DEVI:

SHRI LAXMI NARAYAN YADAV:

SHRI PRATHAP SIMHA:

DR. SWAMI SAKSHIJI MAHARAJ:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of petrol pumps allotted to different categories of people including Company Owned Company Operated (COCO) in the country by various Oil Marketing Companies (OMCs) during the last three years along with the norms and criteria/ policy prescribed for allotment of petrol pumps, category/ OMC/State/UT-wise including Madhya Pradesh;
- (b) the number of petrol pumps which are directly operated by OMCs as on date, along with direct investments of OMCs involved in such petrol pumps OMC/State/ UT-wise including Uttar Pradesh;
- (c) whether the Government has received complaints/ taken note of Company Owned Company Operated (COCO) petrol pumps being operated by the relatives of OMCs officials and if so, the details thereof along with the investigation, if any, conducted by the Government to check such irregularities and action taken against the officials involved in the said nexus, OMC-wise;
- (d) the number of petrol pumps allocated by OMCs on various Highways in Karnataka pending for clearance from the Ministry of Environment, Forests and Climate Change along with the efforts made by the Government to get NOC in this regard; and
- (e) whether petrol pump allotted to the candidates who were interviewed during the said period have not been functional so far and if so, the details thereof and the steps taken/being taken in this regard, State/UT/ OMC-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री - स्वतंत्र प्रभार (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) - Details of State/UT/OMC-wise number of Petrol Pumps allotted under different categories during the last three years are given at **Annexure-I.** Norms/Criteria/Reservation Policy for allotment of Retails Outlets are given at **Annexure-II.**

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- (b) The State/UT/OMC-wise number of Petrol Pumps directly operated by Oil Marketing Companies (OMCs) are given at **Annexure-III**. OMCs have informed that for Petrol Pumps directly operated by them, the land procurement (purchase or lease) and development of Petrol Pump are made by them. The investment for this purpose varies from location to location depending on the land cost and cost of facilities on the basis of sales potential and Class of market.
- (c) Oil Marketing Companies (OMCs) have informed that they have not received any complaint regarding Company Owned Company Operated (COCO) Petrol Pump being operated by the relatives of OMC officials.
- (d) OMCs have informed that they do not have any Petrol Pump pending for commissioning in various Highways in the State of Karnataka due to pending clearance from Ministry of Environment and Forests.
- (e) The State/UT/OMC-wise details of Petrol Pumps allotted and pending for commissioning as on date are given at **Annexure-IV**. OMCs have informed that allotment/setting up of Petrol Pumps involves various steps like advertisement, interviews/selection of dealers, field verification of credentials, issue of LOI, procurement of land, obtaining necessary statutory approvals, construction etc. The materialisation of allotment/commissioning of the Petrol Pumps after advertisements are fulfilled over a period of time. Obtaining NOC and other statutory approvals normally take a period of 6 months to 1 year. However, in case of Petrol Pumps on National Highways, the time period may be longer. Upon obtaining all statutory approvals construction of Petrol Pump is taken up and thereafter Petrol Pump is commissioned. Regular follow up are maintained with statutory authorities for expeditious clearance of various approvals required for setting up of Petrol Pumps.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 228 asked by Shrimati Rama Devi and three other Hon'ble MPs regarding 'Setting up of Petrol Pumps'. DETAILS OF STATE/UT/OMC-WISE NUMBER OF PETROL PUMPS ALLOCATED TO THE PERSONS BELONGING TO DIFFERENT CATEGORIES DURING LAST THREE YEARS.

		IOCL										BPC	L								HP	CL						
S. No.	STATE / UT	sc	ST	OB C	DE F	PH	PM P	FF	Other s	Total	sc	ST	ОВС	DE F	PH	PMP	FF	Other s	Total	sc	ST	ОВС	DE F	PH	PMP	FF	Others	Total
1	ANDHRA PRADESH	44	10	17	2	0	0	0	94	167	4	7	8	3	5	0	1	224	252	16	3	6	1	0	0	0	195	221
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	2	2	0	0	1	1	0	42	48	1	4	2	0	0	0	0	19	26	2	0	0	1	0	0	0	14	17
4	BIHAR	30	3	32	1	4	0	0	200	270	14	0	8	0	2	0	0	82	106	11	1	9	2	2	0	0	46	71
5	CHHATTISGARH	3	10	7	0	0	0	0	105	125	0	5	2	0	1	0	0	27	35	4	6	7	0	0	1	0	57	75
6	DELHI	2	0	0	1	0	0	0	2	5	0	0	0	0	0	0	0	3	3	0	0	0	0	0	0	0	0	0
7	GOA	0	0	0	0	0	0	0	2	2	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	2	2
8	GUJARAT	23	18	32	0	0	0	0	162	235	1	19	13	0	1	1	0	127	162	8	24	10	0	0	0	0	69	111
9	HARYANA	18	0	13	4	3	3	0	176	217	7	0	2	0	0	0	0	14	23	11	0	17	1	0	1	0	36	66
10	HIMACHAL PRADESH	3	1	0	0	2	0	0	44	50	1	0	1	0	0	0	0	1	3	1	1	0	0	0	0	0	11	13
11	JAMMU & KASHMIR	0	2	0	0	0	0	0	14	16	0	1	0	0	0	0	0	2	3	0	0	0	0	0	0	0	15	15
12	JHARKHAND	3	4	8	0	0	0	0	25	40	1	4	2	0	0	0	0	28	35	8	7	9	0	3	0	0	32	59
13	KARNATAKA	33	5	24	0	1	0	0	127	190	11	2	1	0	0	1	0	219	234	12	1	12	0	0	0	0	157	182
14	KERALA	19	2	13	0	0	0	0	62	96	9	1	0	0	0	0	0	51	61	5	1	13	1	0	0	0	27	47
15	MADHYA PRADESH	21	17	33	0	7	1	0	277	356	12	4	7	0	0	0	0	94	117	6	9	19	0	2	0	0	120	156
16	MAHARASHTRA	37	10	24	2	9	3	0	478	563	14	12	11	0	4	0	0	85	126	17	12	25	1	7	0	0	183	245
17	MANIPUR	0	0	0	0	0	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	MEGHALAYA	0	1	0	0	0	0	0	12	13	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1	2
19	MIZORAM	0	1	0	0	0	0	0	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	ORISSA	20	15	8	0	0	0	0	68	111	7	1	3	0	0	0	0	29	40	1	2	3	0	1	0	0	10	17

22	PUNJAB	24	0	6	0	0	0	0	97	127	4	0	0	0	0	0	0	7	11	4	0	3	0	0	0	0	13	20
23	RAJASTHAN	38	33	60	0	2	0	0	232	365	6	8	3	0	0	0	0	31	48	6	5	24	0	0	0	0	124	159
24	SIKKIM	0	2	0	0	0	0	0	5	7	0	1	0	0	0	0	0	1	2	0	0	0	0	0	0	0	0	0
25	TAMIL NADU	16	0	18	0	1	0	0	83	118	24	0	6	0	4	0	0	220	254	10	0	4	0	0	0	0	25	39
26	TELENGANA	23	9	21	0	1	0	0	77	131	2	2	2	0	3	0	1	79	89	13	6	10	1	0	0	0	34	64
27	TRIPURA	0	0	1	0	0	1	0	4	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	UTTAR PRADESH	42	1	25	6	20	5	0	565	664	10	0	10	0	0	0	0	57	77	19	0	16	1	3	0	0	100	139
29	UTTARANCHAL	2	1	1	1	0	0	0	46	51	1	1	1	0	0	0	0	11	14	0	2	1	0	0	0	0	4	7
30	WEST BENGAL	14	4	4	0	0	0	1	71	94	11	2	4	0	0	0	0	69	86	7	0	1	0	0	0	0	20	28
	UNION TERRITORIES																											
1	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	CHANDIGARH	1	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	DADRA & N.HAVELI	0	0	0	0	0	0	0	2	2	0	0	1	0	0	0	0	2	3	0	0	0	0	0	0	0	0	0
4	DAMAN & DIV	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1	2
5	LAKSHDWEEP	0	0	0	0	0	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	PONDICHERRY	0	0	0	0	0	0	0	2	2	0	0	0	0	0	0	0	4	4	1	0	0	0	0	0	0	2	3
	TOTAL	418	151	347	17	51	14	1	3079	4078	140	74	87	3	20	2	2	1487	1815	162	82	189	9	18	2	0	1298	1760

Annexure-II referred to in reply to part (a) of Lok Sabha Unstarred Question No. 228 asked by Shrimati Rama Devi and 3 other Hon'ble MPs regarding 'Setting up of Petrol Pumps'

Norms/Criteria/Reservation Policy for Dealership Selection Guidelines

Dealer Selection by draw of lots / bidding have been implemented for opening of new Retail Outlets in rural as well as urban areas. There is neither marks-based evaluation system nor interview process for selection. The selection is carried out by a transparent system of draw of lots/Bidding. Individuals and Non-Individuals can apply. All applicants meeting the eligibility criteria qualify for the draw/bidding. As per the eligibility criteria, an applicant has to meet the minimum requirements on availability of suitable land at the advertised location, Finance, Age and Educational Qualification. However, for Corpus fund locations, Finance is not an eligibility criterion. All categories of applicants are required to have suitable piece of land in the advertised location/area either by way of ownership / long term lease.

The detailed guidelines for selection of retail outlet dealerships which have come into effect from 21-05-2014 have provision for 22.5 percent reservation for SC/STs in allotment of retail outlet dealerships. However, distribution between Scheduled Castes (SCs) and Scheduled Tribes (STs) will vary in each State depending upon the ratio of SC/ST in the State as per latest available census data.

Adhering to the broad reservation principles under the constitutional scheme 27% reservation for OBC category has been introduced. Reservation for SC/ST is 22.5% and the remaining 50.5% is for Open category. Sub categories of reservation among the Main categories i.e. SC/ST, OBC & Open categories have been introduced to take care of reservation for Defence personnel, Para Military Personnel/Central/State Govt. and Central/State PSU employees, Physically Handicapped personnel, Outstanding Sports Persons and Freedom Fighters. Able bodied Ex servicemen are also made eligible under reservation for Defence personnel to enlarge the scope for Defence category.

Reservation for various categories in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under :-

Category	SC/ST	ОВС	Open	Total
Combined Category 1 (CC1)			-	
Comprising of :-	201	00/	407	00/
(i) Defence Personnel &	2%	2%	4%	8%
(ii) Para Military Personnel/Central/State Govt. and Central/State PSU employees				
Combined Category 2 (CC2)				
Comprising of :-				
(i) Physically Handicapped Persons (PH)	1%	1%	2%	4%
(ii) Outstanding Sports Persons (OSP) &				
(iii) Freedom Fighters (FF)				
SC/ST	19.50%			19.50%
OBC		24%		24%
Open			44.50%	44.50%
Total	22.50%	27%	50.50%	100%

Reservations in some North Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram would continue to be as under as approved by MOP & NG earlier: -

State	Percentage of Regular & Rural RO Dealerships to be awarded to ST category	Balance % to be awarded to 'Open' category
Arunachal Pradesh	70	30
Meghalaya	80	20
Nagaland	80	20
Mizoram	90	10

No separate reservation for Women category has been made in the New Guidelines. However, in case of individual applicants, spouse will be made a partner up to a share of maximum 50% unless the spouse is already gainfully employed and/or do not wish to be made a partner in order not to dilute the financial and social status of women.

Draw of Lots / Bidding process:

In the Draw of Lots / Bidding process, priority will be given to applicants with regard to ownership of land as mentioned below:

Group 1: Applicants having suitable piece of land in the advertised location/area either by way of ownership / long term lease including in all reserved categories.

Group 2: Applicants having Firm offer of purchase or long term lease for a piece of suitable land including in all reserved categories.

Draw of lots / Opening of Bids will be held first amongst the eligible applicants with land falling in Group 1.

Draw of lots amongst eligible applicants of Group – 2 will be held only if there is no applicant in Group 1 or applicants in Group 1 have been disqualified or withdrawn.

The entire proceedings of the draw/bidding will be video graphed in one shot.

The result of the draw will be displayed on the notice board of the venue immediately and at Company office. It will also be hosted on the website of the Company.

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All of the above are common for allotment of Regular and Rural category of ROs. The Parameters which are different for Regular and Rural category of ROs are as under:

Parameter	Applicability	Regular RO	Rural RO			
Non-Refundable Application Fee	All	Rs. 1000/- (SC/ST - Rs.500/-)	Rs. 100/- (SC/ST - Rs.50/-)			
Advertised location	All	In any class of market i.e. Urban / Highway	Except on NH / SH			
Non-refundable Minimum Bid Amount	A- Site RO (except SC/ST category locations under CFS)	Rs. 30.0 Lac {Initial Down Payment (IDP) - 1.5 Lacs}	Rs. 10.0 Lacs {Initial Down Payment (IDP) - 0.5 Lacs}			
Non-Refundable Fixed Fee	B- Site RO	Rs. 15.0 Lacs	Rs. 5.0 Lacs			
Refundable Security Deposit All		Rs. 5.0 Lacs	0.5 Lacs			
Nationality / Residency criteria	All	Should be Indian Citizen and Resident of India as per Income tax rules.	Should be Indian Citizen and Resident of India as per Income tax rules. For Rural ROs the applicant has to be residing in the district of the advertised location.			
Educational Qualifications	All	Graduate for regular ROs except for CC1 & CC2 categories. For CC1 category (i.e. Defence, Para Military, Central/State Government, Central/State PSU employees) and CC2 category (i.e. Physically handicapped, Freedom fighters, Outstanding Sportspersons), the eligibility is 10+2.	CC2 categories. For CC1 category (i.e. Defence, Para Military, Central/State Government, Central/State PSU employees) and CC2 category (i.e. Physically			

Annexure-III referred to in reply to part (b) of Lok Sabha Unstarred Question No. 228 asked by Shrimati Rama Devi and three other Hon'ble MPs regarding 'Setting up of Petrol Pumps'.

S.No.	STATE/U.T.	IOCL	BPCL	HPCL
1	ANDHRA PRADESH	55	23	70
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	0	1	2
4	BIHAR	12	7	4
5	CHHATTISGARH	7	4	10
6	DELHI	11	3	7
7	GOA	3	0	0
8	GUJARAT	79	11	31
9	HARYANA	22	7	13
10	HIMACHAL PRADESH	3	0	5
11	JAMMU & KASHMIR	1	0	4
12	JHARKHAND	7	4	5
13	KARNATAKA	47	13	26
14	KERALA	34	10	19
15	MADHYA PRADESH	18	8	35
16	MAHARASHTRA	62	27	56
17	MANIPUR	0	0	0
18	MEGHALAYA	0	0	0
19	MIZORAM	0	0	0
20	NAGALAND	0	0	0
21	ORISSA	12	7	12
22	PUNJAB	22	5	39
23	RAJASTHAN	51	19	24
24	SIKKIM	0	0	0
25	TAMIL NADU	86	17	92
26	TELENGANA	44	11	27

27	TRIPURA	0	0	0
28	UTTAR PRADESH	39	18	54
29	UTTARANCHAL	1	1	2
30	WEST BENGAL	42	11	19
	UNION TERRITORIES			
1	ANDAMAN & NICOBAR	0	0	0
2	CHANDIGARH	2	1	0
3	DADRA & N.HAVELI	2	0	0
4	DAMAN & DIV	1	0	1
5	LAKSHDWEEP	0	0	
6	PONDICHERRY	2	0	4
	TOTAL	665	208	561

Annexure-IV referred to in reply to part (e) of Lok Sabha Unstarred Question No. 228 asked by Shrimati Rama Devi and three other Hon'ble MPs regarding 'Setting up of Petrol Pumps'. DETAILS OF STATE/UT/OMC-WISE NUMBER OF RETAIL OUTLETS ALLOTTED AND PENDING FOR

COMMISSIONING AS ON DATE

S.No.	STATE/U.T.	IOCL	BPCL	HPCL
1	ANDHRA PRADESH	158	110	61
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	34	15	12
4	BIHAR	172	66	87
5	CHHATTISGARH	52	33	51
6	DELHI	12	6	5
7	GOA	3	1	10
8	GUJARAT	126	156	75
9	HARYANA	223	22	135
10	HIMACHAL PRADESH	32	1	14
11	JAMMU & KASHMIR	25	2	19
12	JHARKHAND	38	20	28
13	KARNATAKA	131	34	92
14	KERALA	94	28	43
15	MADHYA PRADESH	222	89	158
16	MAHARASHTRA	364	105	216
17	MANIPUR	0	0	0
18	MEGHALAYA	8	0	2
19	MIZORAM	3	0	0
20	NAGALAND	4	0	0
21	ORISSA	92	21	22
22	PUNJAB	78	11	65
23	RAJASTHAN	305	89	94
24	SIKKIM	3	1	0

25	TAMIL NADU	125	86	36
26	TELENGANA	52	19	82
27	TRIPURA	4	0	0
28	UTTAR PRADESH	395	79	143
29	UTTARANCHAL	51	7	20
30	WEST BENGAL	46	56	26
	UNION TERRITORIES			
1	ANDAMAN & NICOBAR	1	0	0
2	CHANDIGARH	1	0	0
3	DADRA & N.HAVELI	2	3	0
4	DAMAN & DIV	1	0	1
5	LAKSHDWEEP	0	0	0
6	PONDICHERRY	9	0	2
	TOTAL	2866	1060	1499